#### Assistance to Uttar Pradesh for roads and bridges

Written Answers

597. SHRI SYED AHMAD HASHMI : Will the Minister of SHIPPING AND TRANSPORT be pleased to state the detatils of the Central Assistance given to Uttar Pradesh during the year 1975 for the development of roads and bridges ?

THE DEPUTY MINISTER IN THE MINISTRY OF SHIPPING AND TRANS-PORT (SHRI DALBIR SINGH) : A sum of Rs. 35.00 lakhs has been earmarked for payment as loan and a further sum of Rs. 28.00 lakhs has been earmarked for payment as grants-in-aid to the Government of Uttar Pradesh for the development of roads and bridges in the State under the schemes of State Roads of Inter State or Economic Importance and works financed from the Central Road Fund, respectively.

## Annual income of agricultural labour

598. SHRI SYED AHMAD HASHMI : Will the Minister of LABOUR be pleased to state :

(a) the average annual income of an agricultural labour family in the country during the year 1975; and.

(b) the average daily wages for agricultural worker during the same period?

THE MINISTER OF LABOUR (SHRI K.V. RAGHUNATHA REDDY): (a) and (b) The average annual income of an agricultural labour family during 1975 is not avilable as the data collected for the 2nd Rural Labour Enquiry 1974-75 is in pieliminary stage of processing. During the First Rural Labour Enquiry 1963—65, the average annual income of an agricultural labour family was Rs. 660. 19. The average daily wages for agricultural worker for 1964-65 was Rs. 1.43 and Re. 0.95 for man aDd woman, respectively.

# Progress of the Abolition of bonded labour scheme

599. SHRI S. W. DHABE : Will tha Minister of LABOUR be pleased to state:

(a) whether Government have set up any machinery for implementation of the abolition of bonded labour scheme and the progress made so far; and (b) the number of States which have enacted legislation in this regard ?

THE MINISTER OF LABOUR (SHRI K.V. RAGHUNATHA REDDY): (a) and (b) The Bonded Labour System (Abolition) Oidinance, 1975 promulgated by the President on the 24th October, 1975 came into force, with effect from 25th October, 1975 and is applicable to the whole of India. The bonded labour system stands abolished from that date. The State Governments and Union Territories have been requested to confer such powers and impose such duties on the State Officials as may be necessary to ensure that the provisions of this Ordinance are properly carried out. A few State Governments have issued necessary orders for abolishing the bonded labour system and others are taking necessary action in the matter. The following State Governments and Union Territories have, however, denied the existence of bonded labour system in their jurisdiction.

- 1. Maharashtra
- 2. Harvana
- 3. Jaramu & Kashmir
- 4. Manipur
- 5. Meghalaya
- 6. Nagaland
- 7. Tripura
- 8. Andaman & Nicobar Administration
- 9. Chandigarh
- 10. Dadra & Nagar Haveli
- 11. Delhi Administration
- 12. Goa, Daman & Dili
- 13. Arunachal Pradesh
- 14. Lakshdweep Administration
- 15. Pondicherry Administration
- 16. Sikkim.

## Porbander all weather port

600. SHRI RAMLAL PARIKH : Will the Minister of SHIPPING AND TRANSPORT be pleased to refer to the reply to Unstarred Question 741 given in the Rajya Sabha on 9th May, 1975 and state the details of the progress made so far in the work and financial help given by the Central Government in regard to Porbunder port during the last three years?

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THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANS-PORT : (SHRI H. M. TRIVEDI) : The executive responsibility for development of all Ports other than major Ports vests in the State Government concerned. It is learnt from the State Government that the works are in progress and out of a proposed total length of 8600 ft of the break-water about 5600 ft. length has been completed, lenders for the alongside deep water berth has also been invited. The funds released by the Central Government for development of this Port during the last three years ending 1974-75 was Rs. 126.44 lakhs.

#### Shipyards in India

601 SHRI RAMLAL PARIKH : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) the number of shipyards at present in India and what is the annual production and number of ocean going merchant ships from these shipyards ;

(b) what are the recommendations of Techno-Economic Working Group set up by Government for location of new shipyards during the Fifth Five Year Plan; and

(c) whether the detailed project reports have been received from the foreign consultants ?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANS-FORT (SHRI H. M. TRIVEDI) : (a) The following three Shipyards in the public Sector are at present building ocean going vessels. The annual capacity of these Shipyards for building ocean going merchant ships is shown against each :

| Name                                       | Annual Capacity   |
|--|---|
| Hindustan Shipyard<br>Ltd., Visakhapatnam. | 21 ships of Pioneer<br>Class of 21,500 DWT<br>each.                                       |
| Mazagaon Dock Ltd.<br>Bombay.              | Three vessels of up to<br>16,000 DWT, every<br>two years.                                 |
| Garden Reach<br>Workshops.                 | One large bulk carrier<br>of 26000 DWT and<br>one coastal vessel of<br>6000 DWT annually. |

Cochin Shipyard Limited, Cochin, which has recently commenced production, will be capable of building two ships of 75,000 DWT each per year from the beginning of. the Sixth Plan.

There are 17 other shipyards in the Public and Private Sectors constructing smaller crafts like tugs, barges, launches, fishing trawlers etc.

(b) The Techno-Economic Working Group recommended 4 possible sites and then foreign consultants were asked to prepare preliminary Project Reports in respect of the same.

(c) No, Sir. Only preliminary Project Reports have been received from foreign consultants and they are still under examination.

## विजनौर में विदुरकुटी के समीप गंगा पर पुल का निर्माण

602. श्री प्रकाशबीर शास्त्री : क्या नौबहन और परिवहन गंदी यह बताने की कुपा करेंगे कि :

(क) बिजनौर में विदुरकृटी के समीप गंगा पर पुल के निर्माण में ग्रब तक क्या प्रगति हुई है;

(ख) पुल के कब तक तैयार हो जाने की संभावना
है ; और

(ग) क्या यह भी सच है कि इस पुल के बलने से दिल्ली से बद्रीनाथ तक सीधा मार्ग खुल जायेगा ?

### tfConstruciion of Ganga bridge near Vidurkuti in Bijnor

602. SHRI PRAKASH VEER SHASTRI: Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) the progress made so far in the construction of a bridge on the river Ganga near Vidurkuti in Bijnor;

(b) by when the bridge is likely to be completed; and

(c) whether it is also a fact that the bridge will provide a direct road link from Delhi to Badrinath ?]